


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 73/16	TP 166/17	Hearing	391 / 394	Pune Embassy Projects Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Prasad Hegde AKM Associates 9748831062	Petitioner	

Counsel for petitioner is present. Assistant from OL office is present. Smt. M.R. Sinchana, Standing Counsel for ROC and RD was present on the last hearing.

Orders reserved.


MEMBER (J)


MEMBER (T)